

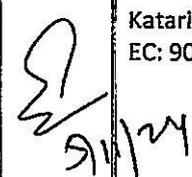
**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**  
**ORDER**

The following postings/transfers are hereby made with immediate effect :

S.No.	Name & Emp. Code of the Official	From	To
1.	Aman EC: 75341510	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. S. S. Rathi, Ld. District Judge (Commercial Court)-03 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. S. S. Rathi, Ld. District Judge (Commercial Court)-11 Distt: Central THC
2.	Jitender Singh EC: 90518471	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. S. S. Rathi, Ld. District Judge (Commercial Court)-03 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. S. S. Rathi, Ld. District Judge (Commercial Court)-11 Distt: Central THC
3.	Sultan Singh EC: 76877057 / 90258	Desg: Safai Karamchari Role: Orderly Posting: In the Court previously presided over by Sh. Amit Kumar, Ld. District Judge (Commercial Court)-08 Distt: Central THC	Desg: Safai Karamchari Role: Orderly Posting: In the Court of Sh. Amit Kumar, Ld. District Judge (Commercial Court) Distt: North Rohini
4.	Virender Kumar EC: 92031	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Amit Kumar, Ld. District Judge (Commercial Court)-08 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Amit Kumar, Ld. District Judge (Commercial Court) Distt: North Rohini
5.	Hem Lal Budhathoxi EC: 11822383 / 10614	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Gorakh Nath Pandey, Ld. District Judge (Commercial Court) Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manoj Kumar, Ld. District Judge (Commercial Court)-05 Distt: Central THC
6.	Rakesh Kumar EC: 51792635 / 11120 	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Aman Pratap Singh, the then, Ld. District Judge-01 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manoj Kumar, Ld. District Judge (Commercial Court)-05 Distt: Central THC

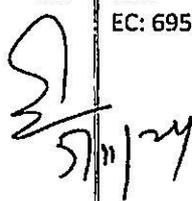
7.	Arun Kumar Sahoo EC: 10764/44986948	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Sharma-II, Ld. District Judge (Commercial Court)-11 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Sharma-II, Ld. District Judge (Commercial Court)-03 Distt: Shahdara KKD
8.	Manoj EC: 83358905	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Sharma-II, Ld. District Judge (Commercial Court)-11 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Sharma-II, Ld. District Judge (Commercial Court)-03 Distt: Shahdara KKD
9.	Raj Kumar EC: 10754/ 90020487	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Gorakh Nath Pandey, Ld. District Judge (Commercial Court) Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Gorakh Nath Pandey, Ld. District Judge (Commercial Court)-08 Distt: Central THC
10.	Ravi Kumar EC: 10615	Desg: Peon Role: Peon Posting: Cash Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Gorakh Nath Pandey, Ld. District Judge (Commercial Court)-08 Distt: Central THC
11.	Manjeet Kumar EC: 92260436	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Shailender Malik, Ld. PO, MACT-02 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Shailender Malik, Ld. Special Judge (PC Act) (CBI)-21 RACC
12.	Pankaj Jedia EC: 92968471	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Shailender Malik, Ld. PO, MACT-02 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Shailender Malik, Ld. Special Judge (PC Act) (CBI)-21 RACC
13.	Satyapal Singh Rawat EC: 63420693	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Prashant Kumar, Ld. Special Judge (PC Act) (CBI)-07 RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Prashant Kumar, Ld. ASJ (Electricity) Distt: North-West Rohini
14.	Anil Kumar EC: 71288266 / 10621	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Prashant Kumar, Ld. Special Judge (PC Act) (CBI)-07 RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Prashant Kumar, Ld. ASJ (Electricity) Distt: North-West Rohini

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15.	Sunil Kumar EC: 90706633 / 10707	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Devender Kumar Jangala, Ld. ASJ-05 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Devender Kumar Jangala, Ld. District Judge-01 Distt: South-West Dwarka
16.	Paras Nath EC: 10722/59918704	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Savitri, Ld. ASJ-02 Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Dr. Savitri, Ld. Judge, Family Court-02, Shahdara, KKD (In diverted capacity)
17.	Mahender Singh EC: 90197/40131646	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sumit Dass, Ld. District Judge-02 + Wakf Tribunal Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sumit Dass, Ld. ASJ-05 Distt: New Delhi PHC
18.	Anand Singh EC: 10843	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sumit Dass, Ld. District Judge-02 + Wakf Tribunal Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sumit Dass, Ld. ASJ-05 Distt: New Delhi PHC
19.	Ajay Kumar Patel EC: 92076	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Saurabh Partap Singh Laler, Ld. Special Judge (NDPS) Distt: Shahdara KKD
20.	Rajeev Jha EC: 90212	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dharmender Rana, Ld. District Judge- 01 Distt: New Delhi PHC
21.	Suresh Chander EC: 28228909 / 10818	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dharmender Rana, Ld. District Judge- 01 Distt: New Delhi PHC
22.	Rishabh Kumar Kataria EC: 90749635 	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Twinkle Wadhwa, Ld. Judge, Family Court-02, Shahdara, KKD (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Twinkle Wadhwa, Ld. ASJ-02 Distt: North-East KKD

23.	Sunil EC: 10251349 / 91016	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Devender Kumar Jangala, Ld. ASJ-05 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Gomati Manocha, Ld. ASJ-01(POCSO) Distt: New Delhi PHC
24.	Krishan Kumar EC: 64124731	Desg: Peon Role: Orderly Posting: In the Court of Ms. Goma Dabas Gupta, Ld. District Judge-06 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Gomati Manocha, Ld. ASJ-01(POCSO) Distt: New Delhi PHC
25.	Somveer EC: 39540765	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Goma Dabas Gupta, Ld. District Judge-06 Distt: West THC
26.	Rajesh EC: 92150	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Jitendra Singh, Ld. ASJ (Electricity) Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Jitendra Singh, Ld. Special Judge (PC Act) (CBI)- 23 RACC
27.	Rajan Mahto EC: 71259438	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Jitendra Singh, Ld. ASJ (Electricity) Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Jitendra Singh, Ld. Special Judge (PC Act) (CBI)- 23 RACC
28.	Suneet Singh Rawat EC: 10636/ 74809819	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Rakesh Syal, the then, Ld. Special Judge (PC Act) (CBI)-23 RACC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch RACC
29.	Anil Kumar Munda EC: 10876/32192586	Desg: Farash Role: Orderly Posting: In the Court previously presided over by Sh. Rakesh Syal, the then, Ld. Special Judge (PC Act) (CBI)-23 RACC	Desg: Farash Role: Farash Posting: Caretaking Branch RACC
30.	Ashwani EC: 44065909	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Vijeta Singh Rawat, Ld. District Judge- 01 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vijeta Singh Rawat, Ld. Special Judge (PC Act) (CBI)-17 RACC

*[Handwritten signature]*  
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31.	Munish Kumar EC: 90429	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Vijeta Singh Rawat, Ld. District Judge-01 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vijeta Singh Rawat, Ld. Special Judge (PC Act) (CBI)-17 RACC
32.	Dinesh Kumar EC: 14067991	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Chhavi Kapoor, Ld. ASJ-01 (POCSO) Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chhavi Kapoor, Ld. Special Judge (PC Act) (CBI)-07 RACC
33.	Anuj Rana EC: 26191076	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Chhavi Kapoor, Ld. ASJ-01 (POCSO) Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chhavi Kapoor, Ld. Special Judge (PC Act) (CBI)-07 RACC
34.	Rohit Dabas EC: 82934060	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Harun Pratap, Ld. PO, MACT-02 Distt: Shahdara KKD
35.	Pawan Kumar Kaushal S/o Sh. Santal Kaushal (on contractual basis)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Harun Pratap, Ld. PO, MACT-02 Distt: Shahdara KKD
36.	Om Prakash Saini EC: 55367349 / 91030	Desg: Peon Role: Peon Posting: Nazarat Branch Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Jagmohan Singh, Ld. ASJ-03 Distt: North Rohini
37.	Ravinder Nath S/o Sh. Vishwa Nath (on contractual basis)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Jagmohan Singh, Ld. ASJ-03 Distt: North Rohini
38.	Ravi EC: 69510119 	Desg: Peon Role: Peon Posting: Copying Agency Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Harvinder Singh Johal, Ld. District Judge-02 + Wakf Tribunal Distt: New Delhi PHC

39.	Seema EC: 95009710 / 11099	Desg: Peon Role: Peon Posting: R & I Branch Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vidushi Garg, Ld. JMFC (Digital Traffic Court) Distt: New Delhi PHC
40.	Rohit EC: 76682001	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Kumar Aggarwal, the then, Ld. Principal Judge, Family Courts, Central, THC (In diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
41.	Deepak Kumar EC: 10586/12042883	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Kumar Aggarwal, the then, Ld. Principal Judge, Family Courts, Central, THC (In diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
42.	Satender Singh Bisht EC: 52939736	Desg: Peon Role: Orderly Posting: Earlier attached with Sh. Prem Kumar Barthwal, Ld. DHJS Officer Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Prem Kumar Barthwal, Ld. Principal Judge, Family Courts, North, Rohini (In diverted capacity)

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. The Intra District Transfers are subject to the approval from the concerned Ld. Principal District & Sessions Judge.
3. This order shall not be considered as a change of cadre of the official mentioned at S. No. 03. He shall continue to be in his parent cadre for all purpose.
4. Ms. Varsha Mann, Peon, EC- 48040815 presently posted in the Accounts Branch, Central, THC is directed to look after the work of Cash Branch, Central, THC in addition to the work already assigned to her.
5. All the above mentioned officials who are transferred shall be STAND RELIEVED from their respective postings forthwith.

(SANJAY GARG-I)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI

Dated, Delhi the.....

No. 62437 - 62687  
ADMIN-III / Central / F.1(3) / P&T / 2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka.
3. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
4. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
5. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. The Officers/Officials concerned.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
10. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

05 NOV 2024

Administrative Officer (J), Admn. Branch-III  
Central, THC